

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:3077  
ANSWERED ON:12.12.2012  
INVESTMENT IN NAXAL AFFECTED STATES  
Ajay Kumar SHRI

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Government has formulated any plan to promote investment in naxal affected States including Jharkhand especially in the area of education, healthcare, skill and entrepreneurship development;
- (b) if so, the details thereof;
- (c) whether the Government has proposed any campaign to promote investment in these States; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b): For development of infrastructure in backward and tribal areas including Jharkhand, the Integrated Action Plan (IAP) for Selected Tribal and Backward districts was initiated on 25.11.2010. As per the guidelines of the scheme, the funds are placed at the disposal of the committee headed by the District Collector and consisting of the Superintendent of Police of the District and the District Forest Officer. The District-level Committee has the flexibility to spend the amount for development schemes according to need, as assessed by it. The State Governments and the District Collectors were also advised to ensure a suitable form of consultation with the Local Members of Parliament and other elected representatives including Members of Panchayati Raj Institutions on the schemes to be taken up under the IAP. The District-level committee draws up a plan consisting of concrete proposals for public infrastructure and services such as school buildings, anganwadi centres, primary health centres, drinking water supply, village roads, electric lights in public places such as PHCs and schools, etc. The schemes so selected are required to show results in the short term.

The IAP was initially approved for coverage of 60 districts and later on extended to 82 districts. An amount of Rs.25.00 crore was allocated to each district in 2010-11 and Rs. 30.00 crore per district in 2011-12 and 2012-13. An amount of Rs.5260.00 crore has been released so far, of which an expenditure of Rs.3341.04 crore has been reported i.e. about 63% (as on 30.11.2012). Out of about 93875 works taken up, 66196 works have been completed i.e. about 70.52%. The State-wise financial and physical progress is given in Annexure I.

(c) & (d): In addition to IAP, various Flagship and Centrally Sponsored Schemes are designed in such a way that such areas get more attention. Some of the Flagship/Centrally Sponsored Schemes being implemented in the country include Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Gram Sadak Yojana (PMGSY), Tribal Sub Plan (TSP), Indira Awas Yojana (IAY), Accelerated Irrigation Benefits Programme (AIBP), National Rural Drinking Water Programme (NRDWP), Sarva Shiksha Abhiyan (SSA), National Rural Health Mission (NRHM), etc. Further, a Centrally sponsored Scheme titled "Skill Development" is being implemented in 34 districts affected by Left Wing Extremism in 9 States including Jharkhand. The norms of some of the schemes such as Pradhan Mantri Gram Sadak Yojana (PMGSY) have been relaxed for IAP districts such as (i) all the habitations in IAP districts whether in Schedule V areas or not with a population of 250 and above have been made eligible for coverage, (ii) the cost of bridges upto 75 meters will be borne by the Centre as against 50 metres for other areas, and (iii) the minimum tender package amount has been reduced to Rs. 50 lakhs for LWE/IAP districts.